

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.03.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2032 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Arvind Dham and Ors. Vs. Dinkar T. Venkatasubramanian Erstwhile Resolution Professional Metalyst Forgings Limited	Kanishk Khetan
<b>2.</b>	I.A. No. 2035 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Arun Kumar Maiti Vs. Dinkar T. Venkatasubramanian Erstwhile Resolution Professional Metalyst Forgings Limited	Kanishk Khetan

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**Assistant Registrar**